

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) As on 30th June, 2009 there are 109 laboratory confirmed cases of Influenza A H1N1 [swine]. All these are travel related cases being brought into India by passengers coming from affected countries, except for nine, which are secondary cases reported in the immediate family contacts. These nine cases are geographically scattered. All the cases have been detected early, put on treatment and cured. Out of these, 70 have been discharged as on 30th June, 2009. Timely institution of public health measures have prevented community spread so far.

(b) Government of India took a series of actions. A comprehensive plan including guidelines and standard operating procedures were put in place. Travel advisory was issued to defer non essential travel to the affected countries. Entry screening of passengers started at 22 international airports and five international checkpoints Community surveillance to detect clusters of influenza like illness is being done through Integrated Disease Surveillance Project. National Institute of Communicable Diseases, Delhi and National Institute of Virology, Pune are testing clinical samples. Sixteen additional laboratories have also started testing. There is adequate quantity of Oseltamivir, the drugs and protective equipments. License has been issued to three Indian manufacturers for importing seed virus to manufacture flu vaccine. Short term media plan has been implemented. Travel advisory, do's and don'ts and other pertinent information has been widely published to allay fear and avoid panic. Media is kept informed on daily basis. The pandemic preparedness and response calls for actions in sectors beyond health. National Disaster Management Authority has issued guidelines for such actions.

All States have been requested to gear up the State machinery and strengthen isolation facilities including critical care facilities at district level.

Government is fully geared up to deal with the situation.

#### **Blood testing facilities to detect Swine Flu**

206. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of persons affected by Swine Flu (positive) have increased in the country;

(b) if so, the facts and details thereof;

(c) whether the laboratories in various parts of the country are not adequate to check the samples of blood of patients affected by H1N1 virus; and

(d) if so, the strategies formulated by Government to check the increasing number of H1N1 positive persons in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. In our country the first case was reported on 13th May, 2009. Since then there have been 109 laboratory confirmed cases of Influenza A H1N1 [swine]. State-wise list is given in the Statement. [Refer to Statement appended to USQ 204 Pt. (a) to (e)]. All these are travel

related cases being brought into India by passengers coming from affected countries, except for nine, which are secondary cases reported in the immediate family contacts. These nine cases are geographically scattered. All the cases have been detected early, put on treatment and cured. Out of these, 70 have been discharged as on 30th June, 2009. Timely institution of public health measures have prevented community spread so far.

(c) There are adequate number of laboratories to check the clinical samples of suspected cases. List of laboratories is given in Statement (See below).

(d) Government of India took a series of actions. A comprehensive plan including guidelines and standard operating procedures were put in place. Travel advisory was issued to defer non essential travel to the affected countries. Entry screening of passengers started at 22 international airports and five international checkpoints Community surveillance to detect clusters of influenza like illness is being done through Integrated Disease Surveillance Project. National Institute of Communicable Diseases, Delhi and National Institute of Virology, Pune are testing clinical samples. Sixteen additional laboratories have also started testing. There is adequate quantity of Oseltamivir, the drugs and protective equipments. License has been issued to three Indian manufacturers for importing seed virus to manufacture flu vaccine. Short term media plan has been implemented. Travel advisory, do's and don'ts and other pertinent information has been widely published to allay fear and avoid panic. Media is kept informed on daily basis.

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**Statement**

*Distribution of Laboratories having Real Time PCR facilities for Diagnostic Test of H1N1 for different States*

Sl.No.	Laboratory	State
1	2	3
1.	NIV, Pune	Maharashtra, Madhya Pradesh and Chhattisgarh
2.	KIPM, Chennai	Tamil Nadu
3.	AIIMS, New Delhi	UP and Uttaranchal Pradesh
4.	NICED, Kolkata	West Bengal, Orissa, Bihar and Jharkand
5.	RMRC, Dibrugarh	NE States
6.	CMC, Vellore	Kerala

1	2	3
7.	VPVI, Delhi	Rajasthan
8.	PGI, Chandigarh	Chandigarh, J&K and Punjab
9.	NICD, Delhi	Delhi
10.	SGPGI, Lucknow	Uttar Pradesh
11.	CRI, Kasauli	Himachal Pradesh And Haryana
12.	BJ Medical College, Ahmedabad	Gujarat
13.	NIMHANS, Bangalore	Karnataka and Goa
14.	KMC, Manipal	Karnataka
15.	IGMC, Shimla	Shimla and Upper Himachal
16.	IPM, Hyderabad	Andhra Pradesh
17.	JIPMER, Puducherry	Tamil Nadu
18.	Haffkine Institute, Mumbai	Maharashtra

NIV and NICD are reference Lab for ICMR's influenza surveillance network and IDSP Laboratories respectively.

#### **Trans Fatty Acid in edible oils and ghee**

†207. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn towards the recent report of Centre for Science and Environment (C.S.E.) according to which the quantity of Trans Fatty Acid in edible oils which is very detrimental to the health, has been found more than 5 to 12 times compare to two per cent as per international standards;

(b) if so, the names of companies from which samples of oil and ghee were taken;

(c) the action being taken by Government against guilty companies; and

(d) the steps being taken by Government to bring the level of Trans Fatty Acid upto two per cent in edible oils, ghee and butter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes Sir. As reported in the newspapers, and also available on the website of the Centre for Science and Environment (C.S.E.), a report titled "Fatty acid profile of edible oils and fats in India" has been brought out in January, 2009.

(b) The companies from whom the samples were drawn by CSE as per the Report are M/s. Adani Wilmer Ltd., M/s Cargil India Pvt., Ltd., M/s Bungee India Ltd., M/s Marico Ltd.,

†Original notice of the question was received in Hindi.